

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 50/95

Tuesday, this the seventh day of February, 1995

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S. P. BISWAS, ADMINISTRATIVE MEMBER

P.S. Gopalakrishnan

Higher Selection Grade-II Supervisor  
Cochin Air Sorting, Head Record Office  
Cochin-16

Applicant

By Advocate MR. M. R. Rajendran Nair

vs.

1. The Chief Post Master General  
Kerala Circle, Trivandrum

2. The Director General of Posts,  
New Delhi

3. K. K. Ayyappan  
Lower Selection Grade, Sorting Assistant  
Head Record Office, Railway Mail Service,  
Ernakulam

Respondents

By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC for R 1 & 2

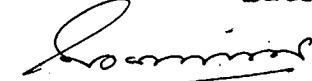
Advocate Mr. Paul Varghese for R-3

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

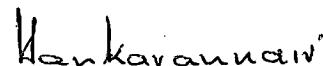
Learned counsel for applicant submits that the application is not pressed. We record the submission and dismiss the application as not pressed. No costs.

Dated the 7th February, 1995.



S. P. BISWAS  
ADMINISTRATIVE MEMBER

Kmn 7295



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN